



(Through email only)

B4

THE HIGH COURT OF KERALA

email: ecc.kerala.nic.in

Kochi - 682 031

Phone No: 0484-2562553

ECC-1/65451/2020

Dated: 26.10.2021

OFFICIAL MEMORANDUM

Sub : Publication of Rank List for the post of Zonal Level Officers -Reg.
Ref : Notification No. ECC01/2021, dated 18/08/2021

Inviting attention to the reference under cited, notification for the post of 4 No.s of Zonal Level Officers for subordinate judiciary was published on 18/08/2021. In accordance with terms laid in the notification, recruitment procedure was carried out and rank list of 7 candidates shortlisted for the post is enclosed herewith.

Hence it is requested to upload the rank list in the official website of district courts, in the Official website of High Court of Kerala and in the Recruitment Portal, High Court of Kerala.

(By order)

Pradeep Kumar V.K
ASSISTANT REGISTRAR

Encl: As above.

To:

1. All the Principal District Judges (The District Judges are requested to issue necessary directions to upload Rank list for the post of zonal level officers in the official websites of District Courts)
2. IT Section (For publishing in the official website of High Court of Kerala)
3. Recruitment and Examination Cell (For publishing in the Recruitment portal)

Copy to:

1. A Section
2. PRO Section
3. Notice Board, High Court



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Kochi - 682031

Dated.26/10/2021

ECC1/39148/2021

RANKED LIST FOR THE POST OF ZONAL LEVEL OFFICER

The following is the list of Candidates for selection to the post of Zonal Level Officer in the Subordinate Courts (Recruitment No. ECC01/2021) interviewed and found suitable by the High Court and arranged in the Order of merit. This ranked list is brought into force forthwith and is valid for a period of One year.

Rank of the Candidate	Name of Candidate
1	Sri. Kochumon N I
2	Sri. Sabu Raj B
3	Sri. Ajeesh R
4	Sri. Hareesh T H.
5	Sri. Praveen Kumar C
6	Sri. Arshaad A P
7	Sri. Sumesh S

The inclusion of the name of a candidate in the ranked list will not confer on the candidate any right for appointment. The candidature is therefore provisional at all stages and the High Court reserves the right to reject any candidature at any stage of selection even after the publication of the Ranked list.

(By Order)

SALEENA V.G. NAIR
Director (IT)